RAJYA SABHA

Friday, the 23rd December, 1960/the 2nd Pausa 1882 (Saka)

The House met at eleven of the clock Mr Chairman in the Chair

MEMBER SWORN

Shil A D Mani (Madhya Piadesh)

SHORT NOTICE QUESTIONS AND ANSWERS

SITUATION IN THE JAMBAD COLLIERY

- 1 DR. SHRIMATI SEETA PARMANAND Will the Minister of LABOUR AND EMPLOYMENT be pleased to state
- (a) whother it is a fact that the situation in the Jambad Colliery has led to police firing and the use of tear gas and has resulted in a complete breakdown of the working conditions in the colliery, if so, how many workers have been rendered unemployed, and
- (b) the cause of the trouble and the names of the un on or unions which are mplicated in the trouble at the colliery?

THE DEPUTY MINISTER LABOUR (SHRI ABID ALI) (a) and (b) It is r ported that when the agent of a neighbouring colliery went to the house of the manager of the Real Jambad Colliery on 14th December, some workers b longing to Colhery Mazdoor Sabha (AITUC) did not lke his coming there, they suspected he acted as an adviser to the of then colliery and management tried to assault his driver A worker · who objected to this action was chased his property looted from his On 15th December. 1960, when the police arrested some persons in connection with this incident,

brickand were attacked thev large number batted by a workers The police took shelter the colliery office after tear gas shells and a lathi charge proved ineffective and several of them were injured, The crowd two of them ser ously violent, cut the thereafter became telephone lines, paralysed the work of the colliery and tried to attack quarters of some colliery peons colliery is working though not in full swing, about 340 workers, out of 660, have fled away and 120 arrested+

SITUATION AT THE SATGRAM COLLIERY

- 2 DR SHRIMATI SEETA PARMANAND Will the Minister of Labour and Employment be pleased to state
- (a) whether it is a fact that the situation at the Satgram Colliery has deteriorated further during the last three days and two collieries out of the three have already closed down and the third one will be closed with effect from Monday next,
- (b) whether any effective steps have been taken to arrest the trouble makers, and
- (c) if the answer to part (b) above be in he affirmative, what are those steps, if not, what is the reason for not taking any steps?

THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI) (a) Yes

(b) and (c) Some trouble makers were arrested and Government of West Bengal have posted police at the Colliery to prevent recurrence of trouble

MR CHAIRMAN Both the questions are to be taken together

DR SHRIMATI SEETA PARMANAND S1 as the strouble in the Satgram colliery has spread to the Jambad colliery in a more virulent form what steps have the Government taken with the help of the West

[†]For supplementaries, see cols. 3254—57 infra

Bengal Government to make sure that it will not spread further in that part where four other collieries are located within an area of four miles, namely, Chapqui, North Brook, South Samla and East Nimcha?

SHRI ABID ALI. Sir, our industrial relations machinery is very active and is trying to restore peace with the help of the local authorities of the Government of West Bengal

SHRI MAHESWAR NAIK May I know, Sir, whether it is a fact that the Regional Commissioner of Dhanbad has reported that the situation uncontrollable become verv the activities because of of these trouble-mongers, and the police had to be withdrawn? In that case, Sir, what are the steps that the Government is taking to ensure the safety of the management as well as of the workers?

Shri ABID ALI: On one occasion, of course, the police had to be withdrawn from one place, but the Government of West Bengal, as I have submitted earlier, will help in restoring peace there.

Shri S. C. DEB: May I know whether it is a fact that in the event of trouble spreading to the four neighbouring collieries nearly 30 thousand tons of coal per month will be lost to the country?

SHRI ABID ALI: Yes, there will be loss in production, Sir

Shri Faridul Haq ansari: Sir, the answer given by the hon. Minister is not clear as to how this trouble originated. He said that the agent of one neighbour ng colliery went to the house of the manager and the workers objected to it. Why did they object to it and what was the reason behind it?

SHRI ABID ALI. As I said in the course of my reply to the main question, they thought that the manager of the neighbouring colliery was giving some advice to the manager of the colliery, where this assault took place, in connection with some matter.

SHRI RATANLAL KISHORILAL MALVIYA: Is it a fact that the union was existing there already and this trouble was created by a Communist union which came into existence in Satgram in October 1960 only?

Shri ABID ALI. In the Satgram colliery there was a recognised union and, as I reported here a few days back, two employees of the colliery were doing money-lending business and when their activities were being checked, they invited the Communists to help them. And, Sii, the Communists did help them

 D_{R} SHRIMATI SEETA PARMA-NAND: Is it a fact that the Communist leader there said in his speech that the workers should go and take possession of the Thapar House in Calcutta and go and occupy the house of the manager tor their meetings?

Shri ABID ALI: Sir, according to reliable information, in a speech at this colliery on 1st October 1960, Shri Kalyan Roy, who is a known local Communist, exhorted workers to cooperate with him in occupying the 14-storeyed building of Lala Karam Chand Thapar at Calcutta and to hold their next meeting in the manager's bungalow after driving him out. He also threatened those who did not join his union

Shri BHUPESH GUPTA: May I know, Sir, how it is that the hon. Labour Minister got all these fantastic lies to be read out to Parliament, because they have no relation to truth whatsoever? You know, Sir, that that 14-storeyed buillding cannot be occupied by Shri Kalyan Roy or someb dy else

Mr. CHAIRMAN You put a question

SHRI BHUPESH GUPTA How can I put a question on lies?

SHRI ABID ALI Sir, I might point out that his colleague in the locality is accustomed to telling lies, and the hon Member here protects him They have to take care of themselves

DR SHRIMATI SEETA PARMA-Is it a fact that two of the NAND three collieries are watery mines and the third also, when it will be locked up from day after tomorrow, will be completely out of commission? What steps is the Government taking in that event to put them in proper work ng conditions, should this lockout last for some time?

Shri ABID ALI Yes, Sir, employers are threatening to declare a lockout and our officers there are persuading them to have a little more pat ence so that our officers can help to restore peaceful atmosphere

Sir with regard to the remark of the hon Mimber—he says these are lies—I do not think you are allowing it to go on record

Shri BHUPESH GUPTA Is the hon Minister of Employers, pardon me, of Labour aware of the fact that these employers and their managements are using hooligans and hirelings with the connivance of the authorities in order to break up the unions and create their own unions and thus stop all normal trade union activities there?

SHRI ABID ALI True, Sir there are some hooligans and these moneylenders are getting support from the colleagues of my friend there

SHRI BHUPESH GUPTA That is a part of the lie

MR CHAIRMAN Next item

PAPERS LAID ON THE TABLE

THE MINERALS CONSERVATION AND DEVFLOPMENT (AMENDMENT) RULES, 1960

THE MINISTER OF REVENUE AND EXPENDITURE (Dr GOPALA REDDI) Sir, on behalf of Shri K D Malaviya I beg to lay on the under sub-section (1)Table. section 28 of the Mines and Minerals (Regulation and Development) 1957 a copy of the Ministry of Steel, Mines and Fuel (Department of Mines and Fuel) Notification GSR No 1458 dated the 1st December, 1960, publishing the Minerals Conservation Development (Amendment) Rales 1960 [Placed in Library No LT-2574/60]

RECOMMENDATIONS OF DIRECT TAXES
ADMINISTRATION ENQUIRY COMMITTEE
ACCEPTED BY GOVERNMENT

DR B GOPALA REDDI Sir I also beg to lay on the Table a statement showing further recommendations of the Direct Taxes Administration Enquiry Committee which have been accepted by Government either fully or with modification [Placed in Library See No LT-2563/60]

Synopses of Proceedings of Parliamentary Committees on Draft Third Five Year Plan

SHRI K SANTHANAM (Madias)
Sir, I beg to lay on the Table the
Synops's of Proceedings of Pailiamentary Committee 'A' (Policy, Resources and Allocations) on the draft
Third Five Year Plan [Placed in
Library See No LT 2579/60]

SHRI JAIRAMDAS DAULATRAM (Nominated) Sir, I beg to lay on the Table the Synopsis of Proceedings of Parl amentary Committee 'B' (Industry Power and Transport) on the draft Third Five Year Plan [Placed in Library See No LT-2580/60]

SHRI K SANTHANAM SIR, on b half of Shri T S Avinashilingam Chettiar, I beg to lay on the Table the Synopsis of Proceedings of Parl amentary Committee 'C' (Agriculture